

ITEM NO.1747

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 82200/2022, in SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).
16854/2022

AWADESH KUMAR

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

IA No. 82200/2022 - EXEMPTION FROM FILING O.T.)

Date : 23-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
[IN CHAMBER]

For Petitioner(s)

Mr. Sibbo Sankar Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The surrender certificate is to be filed in two weeks time.

List thereafter

(PRADEEP KUMAR)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER (NSH)